

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 1172/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE COMPANY: Barnet India Pvt. Ltd.
Vs
Deltronix India Ltd.

SECTION OF THE COMPANIES ACT: 433(e)&439

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SHRUTI MUNJAL	ADVOCATE	PETITIONER	<i>Shruti</i>

ORDER

Learned Counsel seeks and is granted further two weeks time to
comply with the last order. It shall be treated as a last opportunity.

List on 16.05.2017.

Sd/-
(CHIEF JUSTICE M.M.KUMAR)

PRESIDENT
Sd/-
(R.VARADHARAJAN)

MEMBER (JUDICIAL)

U.D.Mehta

30.03.2017